**Application Form for participating in the Open Market Operation (OMO) by market participants**

(to be used only in case of technical difficulties)

Date:

The Chief General Manager

Reserve Bank of India,

Financial Markets Operation Department,

Mumbai

Madam / Sir,

**Application under OMO Auction**

 Pursuant to Reserve Bank of India’s press release \_\_\_\_\_\_\_\_\_\_\_\_dated \_\_\_\_\_\_\_\_\_\_\_, I/we, the undersigned hereby submit request for purchase/ sale of following securities at the OMO auction being held on \_\_\_\_\_\_\_\_\_

|  |  |  |
| --- | --- | --- |
| 1. | Name of Participant |   |
| 2. | Name of constituent (in case application is on behalf of a Constituent) |  |
| 3. | S.G.L. A/c. No. |  |
| 4. | Current A/c. No. with the RBI |  |
| 5. Government Stock/ SGS/ T-Bill/ CMB Bid/Offered  |
|  | ISIN No. | Nominal value (₹ crore) | Price per face value of ₹ 100.00 (expressed in ₹ up to two decimal points) |
|  | (i)(ii)(iii) | (i)(ii)(iii) | (i)(ii)(iii)  |
| 6. | Reason for offline request |  |
| 7.  | Approval of Treasury Head in place (Y/N) |  |

**Undertaking**:

1. I/We authorise you to debit my / our SGL account maintained with Reserve Bank of India with the amount of securities.
2. I/We agree to abide by all terms and conditions as specified in the Press Release dated…….
3. I/We have also submitted another offer(s) / not submitted any other offer (strike out which is not necessary) for the auction being held on the captioned date.

Yours faithfully,

Signature and Office Stamp of the Authorized Official(s):

|  |  |
| --- | --- |
| Signature: | Signature: |
| Name: | Name: |
| Designation: | Designation: |
| Office stamp/ seal: | Office stamp/ seal: |
| Telephone: | Telephone: |
| Email:  | Email:  |

**Terms and Conditions**

1. Government Stock will be purchased for a minimum amount of Rupees Ten Thousand (face value) and in multiples thereof.